



क्षेत्रीय कार्यालय
REGIONAL OFFICE
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, भीलवाडा
RAJASTHAN STATE POLLUTION CONTROL BOARD, BHILWARA
Email: rorpcb.bhilwara@gmail.com
www.environment.rajasthan.gov.in



File No. RPCB/RO Bhilwara/ L-76 /Raj kaj Ref No

E Mail

Date: As per E Sign

Registrar,
Hon'ble National Green Tribunal,
Bhopal

Sub: Regarding action taken report as per Hon'ble NGT(CZ), Bhopal order dated 18.11.2024 in OA No 238/2024 (old OA No. 809/2024) PB, in matter of Motilal Singhania Vs State of Rajasthan & Ors

Ref:- i. Hon'ble NGT order dated 18.11.2024

Sir,

In reference to above subject, it is submitted Hon'ble NGT (PB) in previous OA No 809/2024, disposed the case related to M/s Porwal Hospital Bhilwara, with the direction to constitute a Joint Committee Representative of District Collector Bhilwara and Member Secretary, Rajasthan Pollution Control Board and to submit the factual report to Central Zone Bench of Bhopal.

As per directions of Hon'ble NGT, Joint Committee submitted its report to Central Bench, Bhopal on dated 24.10.2024.

Hon'ble NGT(CZ) took up the matter for hearing on dated 18.11.2024 and passed following directions:-

"2. A report was called from the State Pollution Control Board who have submitted the report with certain violations. In view of the report of the committee following persons are also being impleaded as necessary and proper party.

- i. Porwal Hospital Pvt. Ltd., Bhilwada, Rajasthan. .
- ii. Municipal Commissioner, Bhilwada, Rajasthan.

3. Issue notice to the respondents returnable within four weeks. Respondents are directed to submit their reply within six weeks through E-filing portal, preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."

Signature valid



Digitally signed by Deevak Dhanetwal
Designation : Senior Environmental
Engineer
Date: 2025.01.10 18:33:26 IST
Reason: Approved

18-19. पन्नाधाय सर्किल. आजाद नगर. भीलवाडा
18-19, Near Pannadhaya Circle, Azad Nagar Bhilwara



क्षेत्रीय कार्यालय
REGIONAL OFFICE
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, भीलवाडा
RAJASTHAN STATE POLLUTION CONTROL BOARD, BHILWARA
Email:-rorpcb.bhilwara@gmail.com
www.environment.rajasthan.gov.in



Hon'ble NGT has further directed State Pollution Control Board to submit an action taken report in this matter with following directions: -

"In the meantime, State Pollution Control Board is directed to take necessary actions against the violations and to submit the action taken report."

In this regard, final action taken report along with all the enclosures is hereby attached with this letter and placed on record, for kind perusal please.

Regards

Sincerely,

Encls:- As Above

(Deepak Dhanetwal)
SEE & Regional Officer

Copy to following for information please. :-

1. Member Secretary, Rajasthan State Pollution Control Board, Jaipur, for information please.
2. District Collector, Bhilwara, for information in continuation to your letter dated 08.01.2025, in aforesaid matter, with the information that final action taken report is being submitted to Hon'ble NGT after verifying all the facts.

Regional Officer

Signature valid

Digitally signed by Deepak Dhanetwal
Designation : Senior Environmental
Engineer
Date: 2025.01.10 18:33:26 IST
Reason: Approved

18-19. पन्नाधाय सर्किल. आजाद नगर. भीलवाडा
18-19, Near Pannadhaya Circle, Azad Nagar Bhilwara

AN

ACTION TAKEN REPORT

SUBMITTED IN REFERENCE TO

HON'BLE NATIONAL GREEN TRIBUNAL(CZ),

BHOPAL

ORDER DATED 18.11.2024 IN THE MATTER OF

O.A. No 238/2024

(Previous OA No 809/2024(PB))

MOTILAL SINGHANIA

VERSUS

STATE OF RAJASTHAN & ORS.

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Action Taken Report (ATR) in compliance of Hon'ble National Green Tribunal in the matter of O.A. No 238/2024(CZ), Bhopal Bench vide order dated 18.11.2024(previous OA No 809/2024(PB))

Motilal Singhania V/s State of Rajasthan & Ors.

1. CONTEXT OF SUBMISSION OF ACTION TAKEN REPORT

1. A letter petition filed by applicant Motilal Singhania against M/s Porwal Hospital, Love Garden Road, RC Vyas Colony, Bhilwara at Hon'ble NGT, Principal Bench Delhi
2. Further, Joint Committee formed by Hon'ble NGT in this matter has inspected the site jointly and submitted its report with following conclusions: -
 - a. *As alleged in the letter petition, no biomedical waste/treated/untreated waste water was being found discharged into the river Kothari.*
 - b. *HCF has though provided segregation facility at some places, but same need to be improved.*
 - c. *Condition of Central Storage facility was not found in accordance with the BMW Rules 2016, as such HCF was directed to improve the condition of the same, storing BMW as per color coding and not to mix biomedical waste with municipal waste.*
 - d. *HCF was directed to replace the inlet and outlet meter of the Sewage treatment Plant and further, was directed to submit its written clarification regarding mismatch in the quantity of daily waste generation and waste being treated into STP.*
 - e. *On the basis of deficiencies observed during inspection related to compliance of Biomedical waste rules, 2016, a show cause notice for intended revocation of consent to operate and/or authorization is being issued to the HCF vide this office letter dated 17.10.2024.*
 - f. *Scattered municipal waste was observed at the river side area. Letter is being written to Commissioner, Nagar Nigam Bhilwara to remove the waste from the river area.*

- g. As alleged in the petition, it has been found that basement is being constructed as per approval of UIT, Bhilwara.*
- h. Urban Improvement Trust (UIT), Bhilwara is being advised to decide the notice issued to the Health Care Facility as per the provisions of the law.*
- i. Water sample of sewerage treatment plant (STP) treated water collected during the course of inspection. As per analysis report results indicates that the same are within permissible limit as prescribed by BMW Rules 2016.*

3. As directed by Hon'ble NGT, action taken report of aforesaid order is as under: -

2. ACTION TAKEN REPORT OF THE ORDER DATED 18.11.2024

- 1. As per the observations made during inspection by the joint committee, following main inferences were observed: -
 - a. As alleged in the letter petition it was not observed that aforesaid health Care Facility (HCF) found discharging waste water into Kothari River.
 - b. It was also not observed that any biomedical waste was disposed by the HCF within the river or nearby area of the river.
 - c. During the course of inspection of the joint committee, few operational deficiencies were observed like improper segregation, improper central storage house, mismatch in treatment of waste etc.
 - d. It was also observed that, HCF is disposing its waste generated from the hospital activity through Common designated facility and also, installed sewage treatment plant (STP) of adequate capacity in order to treat the domestic waste generated from the hospital. Sampling of the waste water was also carried out during the course of visit and results of the same are found within the permissible limit prescribed by the Board. Same was also apprised to the Hon'ble NGT in the joint committee report along with a copy of the report.
- 2. On the basis of operational deficiencies so observed during the course of inspection , a show cause notice for intended revocation of consent to operate and authorization as issued to the unit vide this office letter dated 17.10.2024, with the directions to submit its reply to this office within a period of 15 days time . Same was also apprised to Hon'ble NGT in its previous report submitted.

3. On the contents of the show cause notice issued to the hospital, facility vide its letter dated 01.11.2024 has submitted its reply to this office along with photographs, mentioning that they have rectified the deficiencies so observed during the course of inspection and requested the State Board to verify the same. **(Reply is enclosed as Annexure- R-1)**
4. Based on the request made by the hospital, unit was re-inspected by the officials of State Board on dated 18.11.2024, to verify the contents of the reply submitted by the unit and following observations were made during inspection: -
 - a. Health Care Facility has provided color coded bins as per BMW Rules 2016 and its subsequent amendments and proper segregation system, now has been adopted and carried out by the hospital.
 - b. HCF was found maintaining central storage system and it was observed that BMW was stored in accordance with the rules .
 - c. Housekeeping was found satisfactory at central storage .
 - d. Flow meters were found installed, both at inlet and outlet of STP.
 - e. Unit has adopted bar coding system.

Detailed IR along with photographs is enclosed as **Annexure- R-2**.

5. During the course of Joint visit it was also observed that some scattered Municipal Waste was there around the river area. Taking cognizance of the same, a letter was earlier written to Nagar Nigam, Bhilwara , to remove the same . Copy of letter was earlier apprised to Hon'ble NGT in previously submitted Joint Report.
6. In compliance of the letter, Nagar Nigam Bhilwara, vide its letter dated 04.12.2024 has submitted to the State Board, that the entire municipal waste found scattered behind Porwal Hospital, has been cleared and collected waste has been sent to waste processing plant of Nagar Nigam for scientific disposal. Further, Health Inspector is being directed to keep strict vigilance that no municipal waste is being disposed nearby river area. Copy of action taken report sent by Nagar Nigam Bhilwara is enclosed as **Annexure- R-3**.
7. Reply submitted by Commissioner, Nagar Nigam, Bhilwara , was verified by the officials of Board and it was observed that no municipal waste was found scattered at the backside area of the Hospital. Inspection report dated 19.12.2024 is enclosed as **Annexure- R-4**.

CONCLUSIONS

1. As alleged in the writ petition regarding disposal of waste water and bio medical waste into river kothari , it has been concluded during previously submitted joint inspection report, that there observed no such arrangements that, waste water is being disposed in the Kothari River along with Biomedical Waste.
2. During the course of visit, joint committee observed that there are some operational deficiencies in the hospital, in lieu of which show cause notice for

intended revocation of consent to operate and authorization was issued to HCF on dated 17.10.2024.

3. Unit has submitted its reply, to aforesaid show cause notice, vide its letter dated 01.11.2024, wherein they have claimed to rectified all the deficiencies as mentioned in show cause notice dated 17.10.2024.
4. Contents of the reply were verified by Board Officials on dated 08.11.2024 and during the course of inspection , it was found that unit has rectified the points mentioned in show cause notice dated 17.10.2024.

This action taken report is hereby placed on record for your kind perusal, as no action is pending at the end of the state board against the hospital mentioned in matter.


(Deepak Dhanetwal)
SEE & Regional Officer
RSPCB, Bhilwara



PORWAL HOSPITAL PVT. LTD.

Love Garden Road, R.C.Vyas Colony, Bhilwara (Raj.)
Ph. 01482 - 234317, 239117



PHP2/24.25/757

01/11/2024

SEE & Regional Office
RPCB, Bhilwara

Sub :- Reply of Show Cause notice no 2066 date 17/10/2024
Ref :- Your office letter no received though email

Sir,

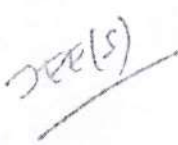

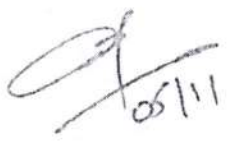
We are submitting point wise reply of above referred show cause notice along with supporting documents/information & photograph, as per details mentioned below:-

S. No.	Deficiencies Observed during inspection	Compliance Status as on 01/11/2024
1.	Segregation of BMW was not in wards as per rule	The HCF have already provided centralized Colour coded bins outside the wards and inside wards, Bins are provided for collection of other solid waste (domestic type). However, as per direction of your good self, ward wise colour coded bins are also installed additionally. Photograph & copy of bill attached Annexure "1".
2.	Bio medical waste was found mixed with municipal waste and waste was not being segregated as per colour coding.	To ensure strict compliance, ward wise provision of colour coded bin has been implemented. Photographs are attached at Annexure "2".
3.	Bio medical waste was not being properly stored in the central storage facility.	Color coded doors has been provided permanently at each section as per category of Bio Medical waste to ascertain compliance. Photographs are attached at Annexure "3".
4.	You have not provided proper metering arrangements and energy meter at STP.	Metter at inlet & outlet of STP already provided and energy meter at STP also provided. Photographs are attached at Annexure "4".
5.	You have not adopted Bar Coding System.	The HCF has adopted bar coding system as provided by CBWTF & implemented. Photographs are attached at Annexure "5".

We are ensuring full compliance with all relevant regulations. We take continue follow-up and rounds to ensure that these corrective actions are being implemented effectively.


Ravi Bakliwal
Manager
Porwal Hospital Pvt. Ltd.
Love Garden Road R.C. Vyas Colony,
Bhilwara (Rajasthan)-311001
9829032156
Porwal Hospital Pvt. Ltd.
LOVE GARDEN ROAD,
R.C. VYAS COLONY
BHILWARA 311001 (Raj.)



 DEE(S)
M. S.  
05/11





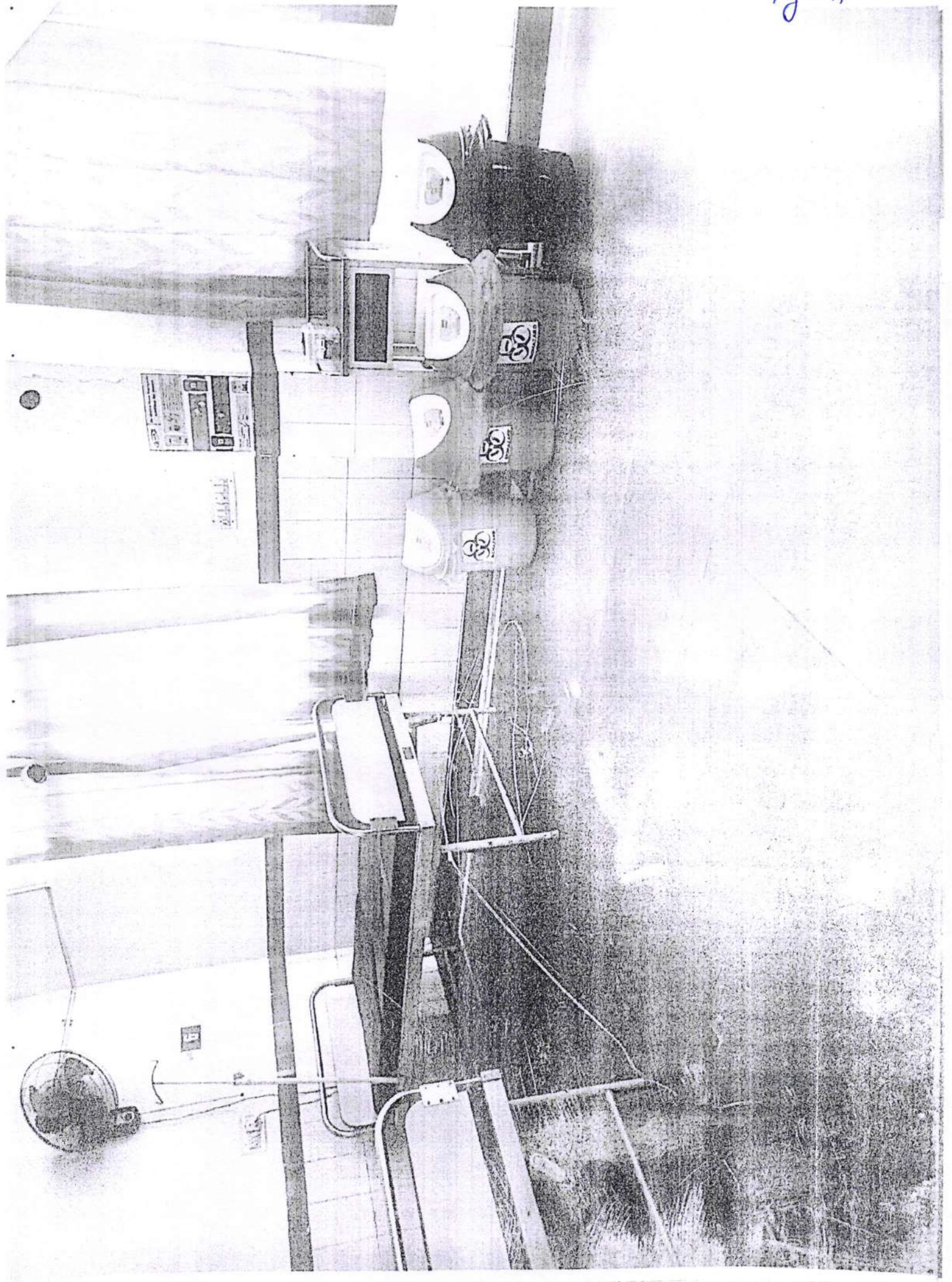
AJMERIA ELECTRICALS
 A House of Fans, Home Appliances, Kitchen Appliances
 Thermo Ware, Glass Ware and Gift Items
 Shri Ram Sadan, Pratap Talkies Road, Bhiwara - 311 001 (Raj.)

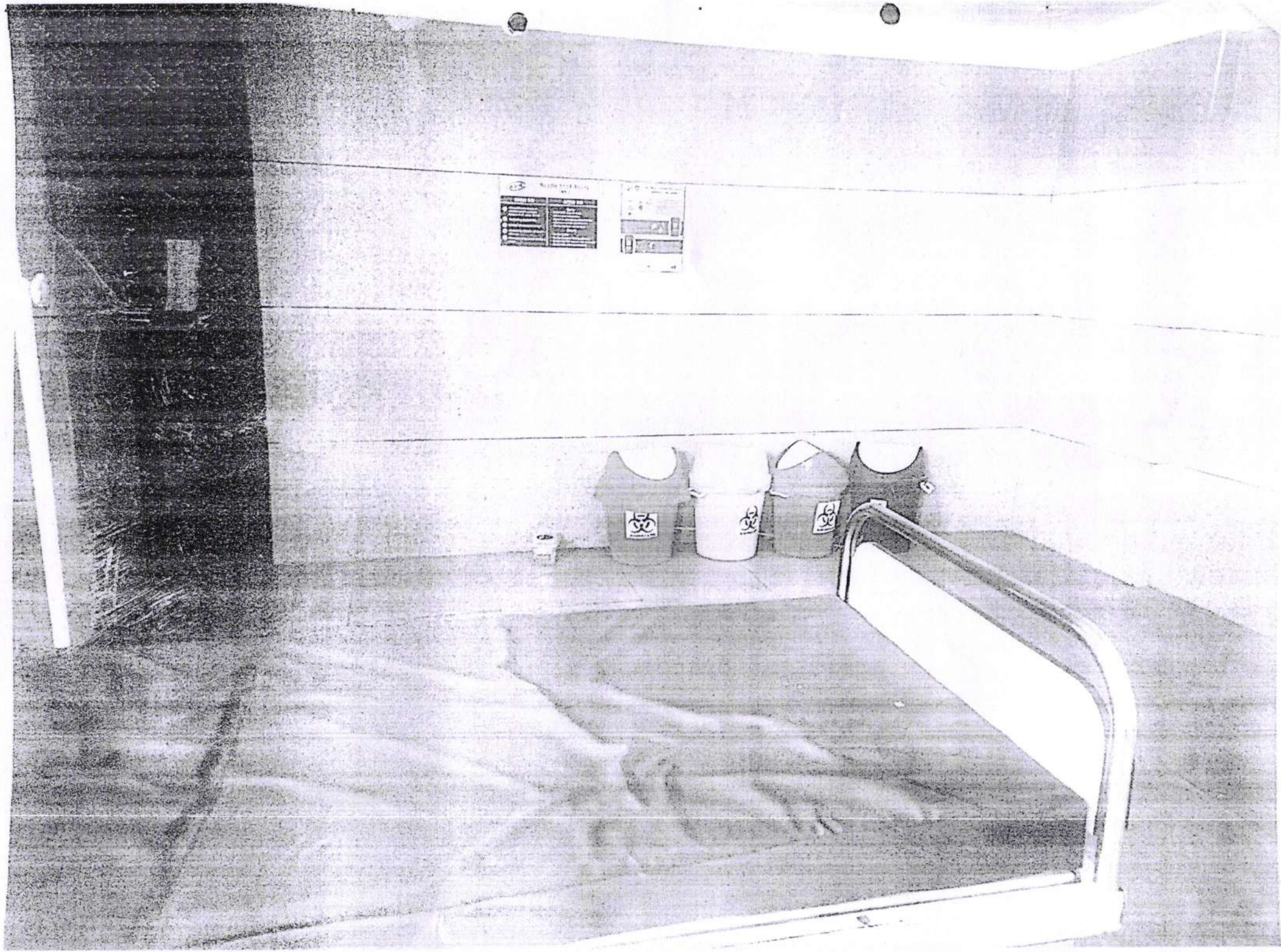
Bill No. 9137 Date 26/10/24
 M/s. Parwal Hospital Prangan Bte

Particulars	Qty.	Rate	Amount Rs	P.
Black pedal fan Btm mod size	100/100	190/-	19000/-	

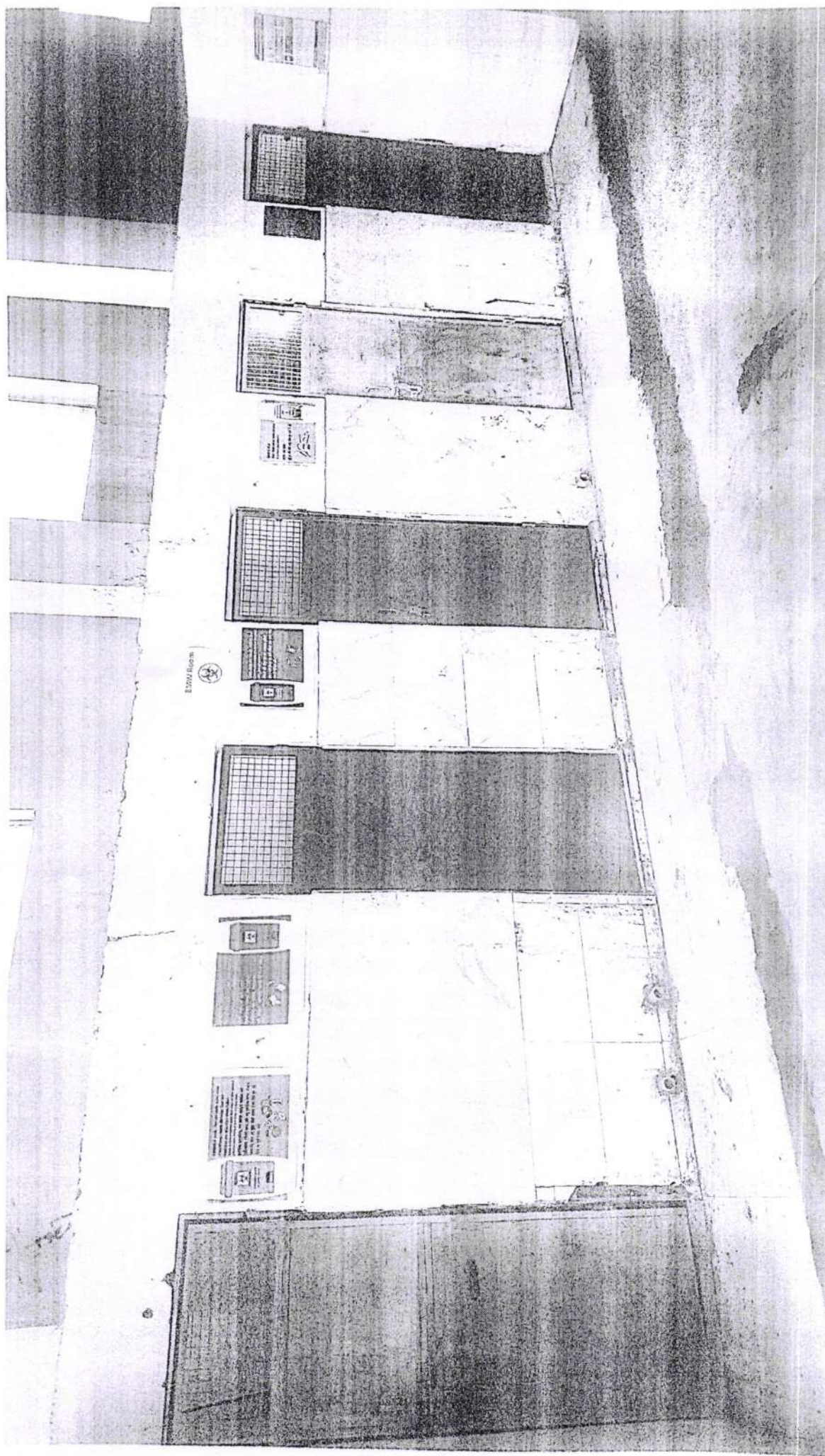
INALSA Home Appliances REMI FANS BAJAJ KITCHEN APPLIANCES
 Cello MILTON NIKDINAL TOTAL 19000 00

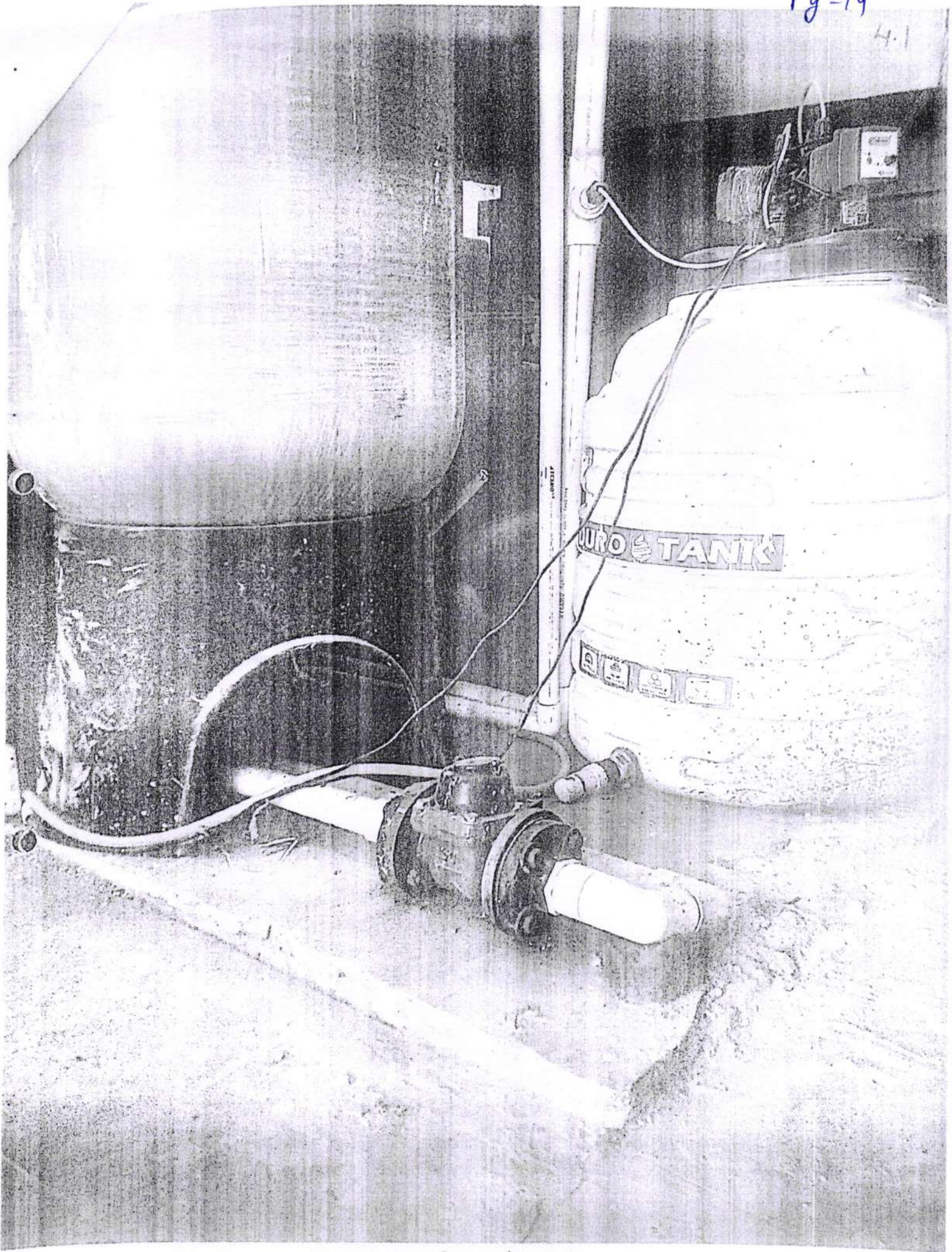
1. Goods once sold will not be taken back or Exchange.
 2. Interest @ 24% will be charged on if payment is not made within 7 days.
 3. Subject to Bhiwara Jurisdiction only.
 4. E. & O. E.
- For AJMERIA ELECTRICALS



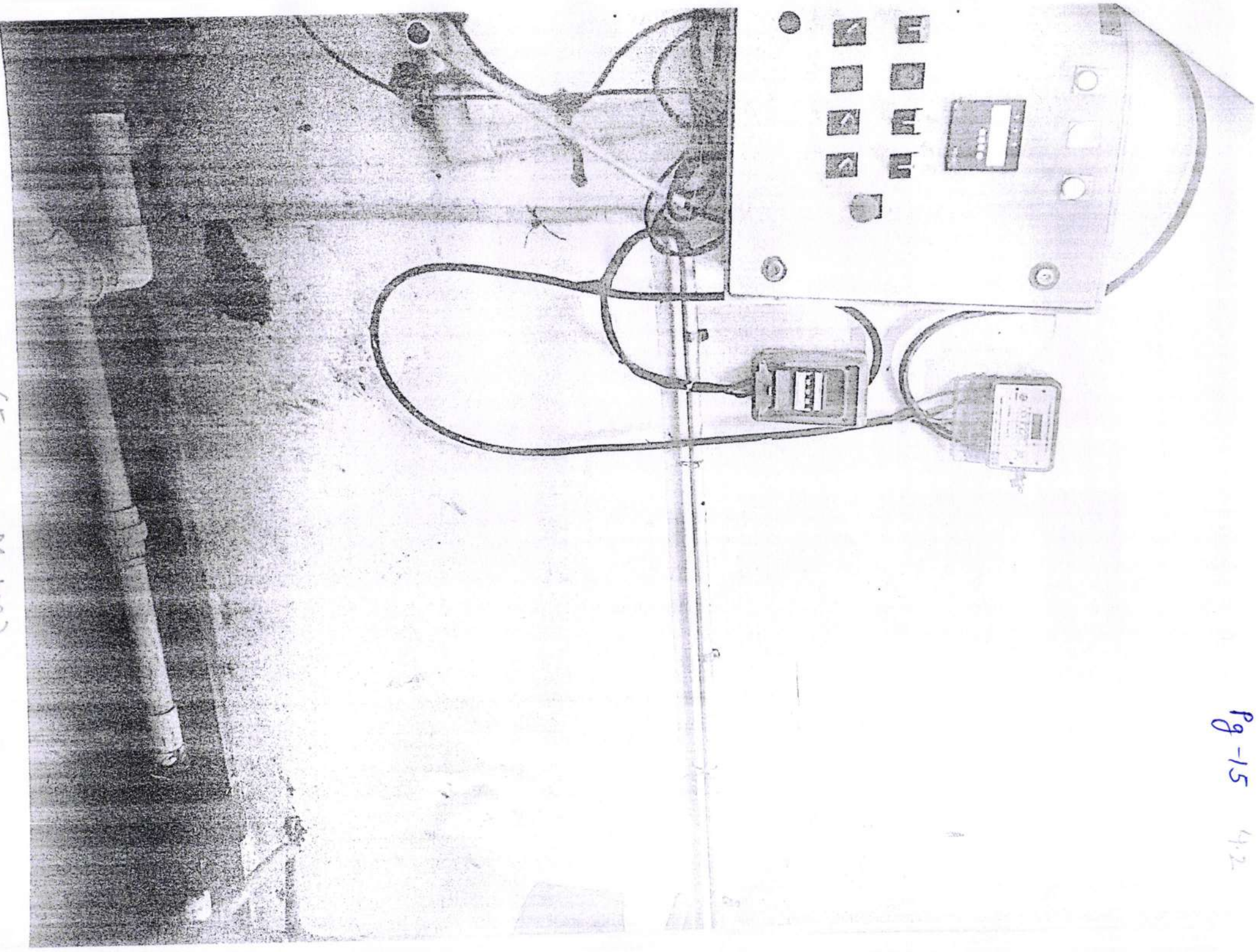


Pg-12
2.1





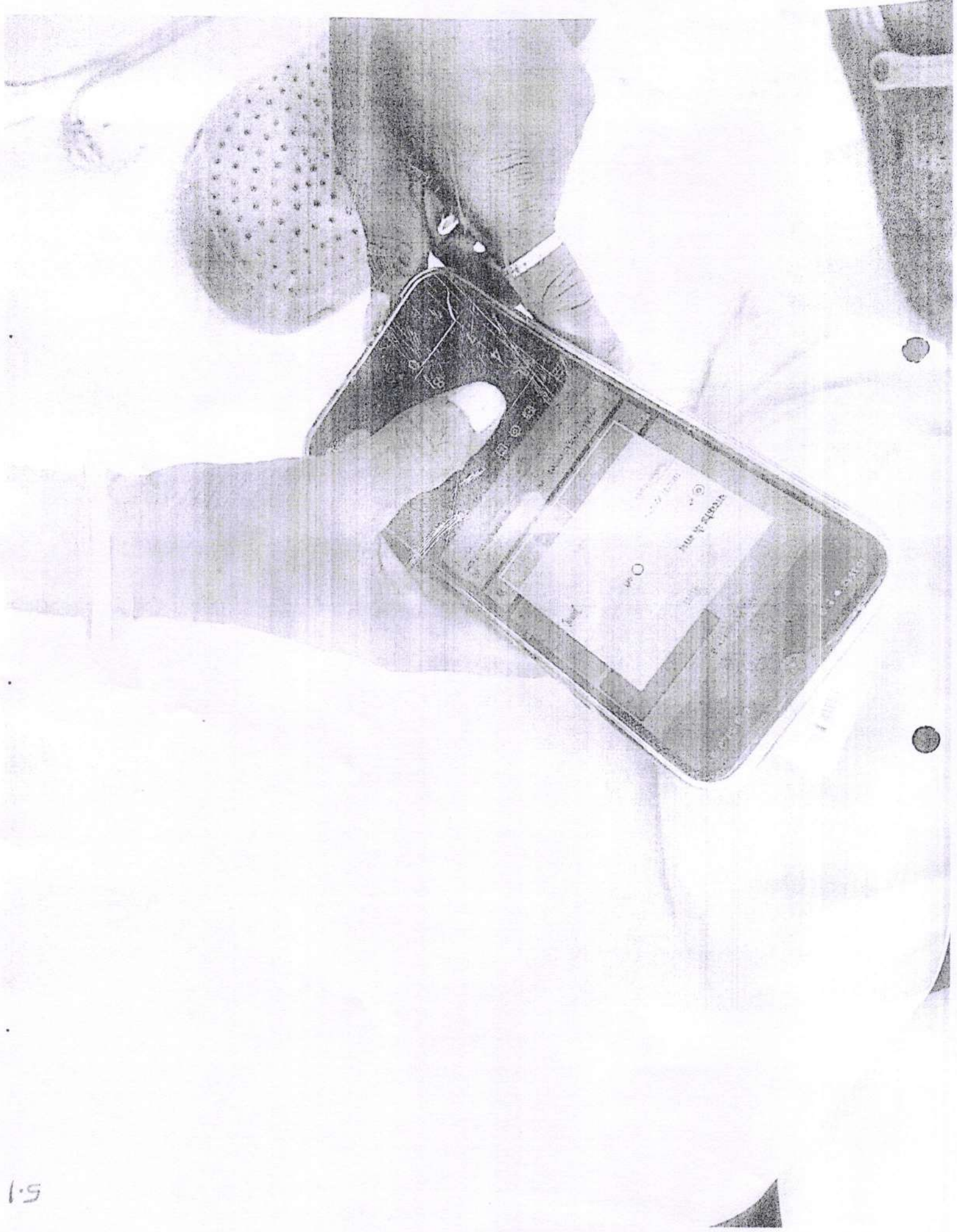
(Outlet)



(Energy Meters)



Bar Code System



RAJASTHAN STATE POLLUTION CONTROL BOARD, BHILWARA

Reply Verification ReportPorwal Hospital, Bhilwara

Ref - (i) Show Cause Notice RPCB/RO/BHIL/BHI -BMW-09/2066 issued to HCF dated 17/10/2024

(ii) Reply received at this office dated 01/11/2024

1. Name of HCF : Porwal Hospital, Bhilwara
2. Date of verification : 08.11.2024

Reply verification was carried out by undersigned board officials on 08.11.2024 and following observations were made-

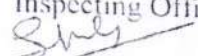
S.No.	Points of deficiencies in SCN dated 17.10.24	Reply given by HCF dated 01.11.2024	On site verification dated 08.11.2024
1	Segregation of BMW in wards was not in accordance with BMW Rules 2016	<ul style="list-style-type: none"> HCF has provided colour coded bins outside and inside the wards. Separate bins are provided for collecting domestic waste in the wards. 	<ul style="list-style-type: none"> Colour coded bins were provided outside and inside the wards. Separate bins were provided in wards with each bed for collecting domestic waste.
2	Bio Medical Waste was found mixed with municipal waste and waste was not being segregated as per colour coding.	<ul style="list-style-type: none"> To ensure strict compliance, ward wise provision of colour coded bins has been implemented. 	<ul style="list-style-type: none"> Proper segregation was observed at wards and central storage area. Also, HCF representatives were directed to maintain the same in future.
3	Bio Medical Waste was not being properly stored at central storage. Bio Medical waste was being stored in black bags which is assigned to contain municipal waste as per BMW Rules.	<ul style="list-style-type: none"> Colour coded doors have been provided permanently at each section. 	<ul style="list-style-type: none"> Unit has maintained central storage system and BMW was found being stored as per BMW Rules 2016 Housekeeping was average at central storage.
4	Proper metering arrangements and energy meter is not provided at	<ul style="list-style-type: none"> Meters at inlet and outlet of STP already provided and energy meter at STP also 	<ul style="list-style-type: none"> Meters at inlet and outlet of STP were provided.

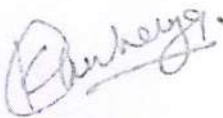
	STP	provided.	<ul style="list-style-type: none"> Log book record for inlet and outlet meter reading were maintained by HCF (Annexure -1)
4	Bar-coding system is not in practice.	HCF has adopted for bar coding system	<ul style="list-style-type: none"> Bar-coding system has been adopted by HCF. (Annexure -2)

*In reference to mismatch waste water generation and STP capacity, representatives informed that due to fluctuated load of patients sometimes it happens. However capacity of STP is found to be adequate taking as per thumb rule of 300 liter/day/bed i.e. 60 KLD for 200 beds and keeping buffer of additional 20 KLD as STP is of 80 KLD capacity

*GPS tagged photographs (1 to 9) are attached.

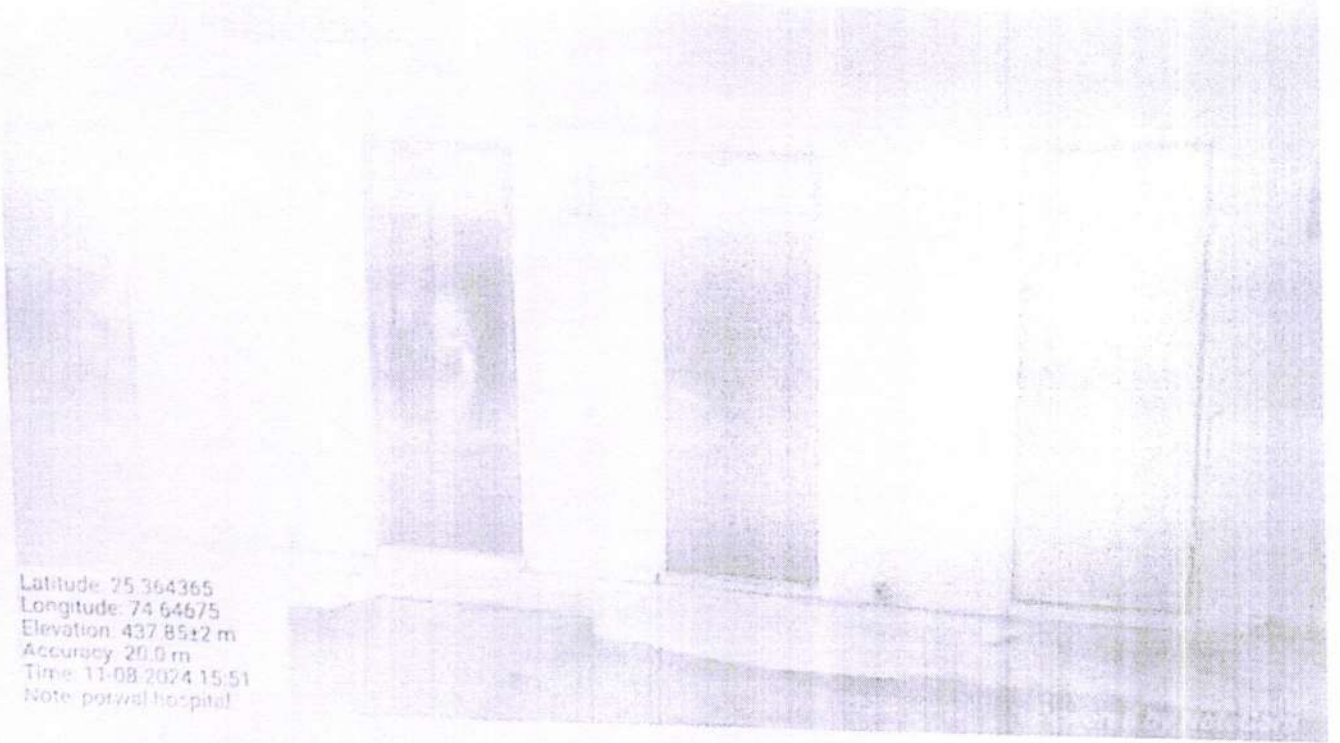
Inspecting Officers-


(Shilpa Baheti)
JEE


(Kanhaya Lal Kumawat)
JEE

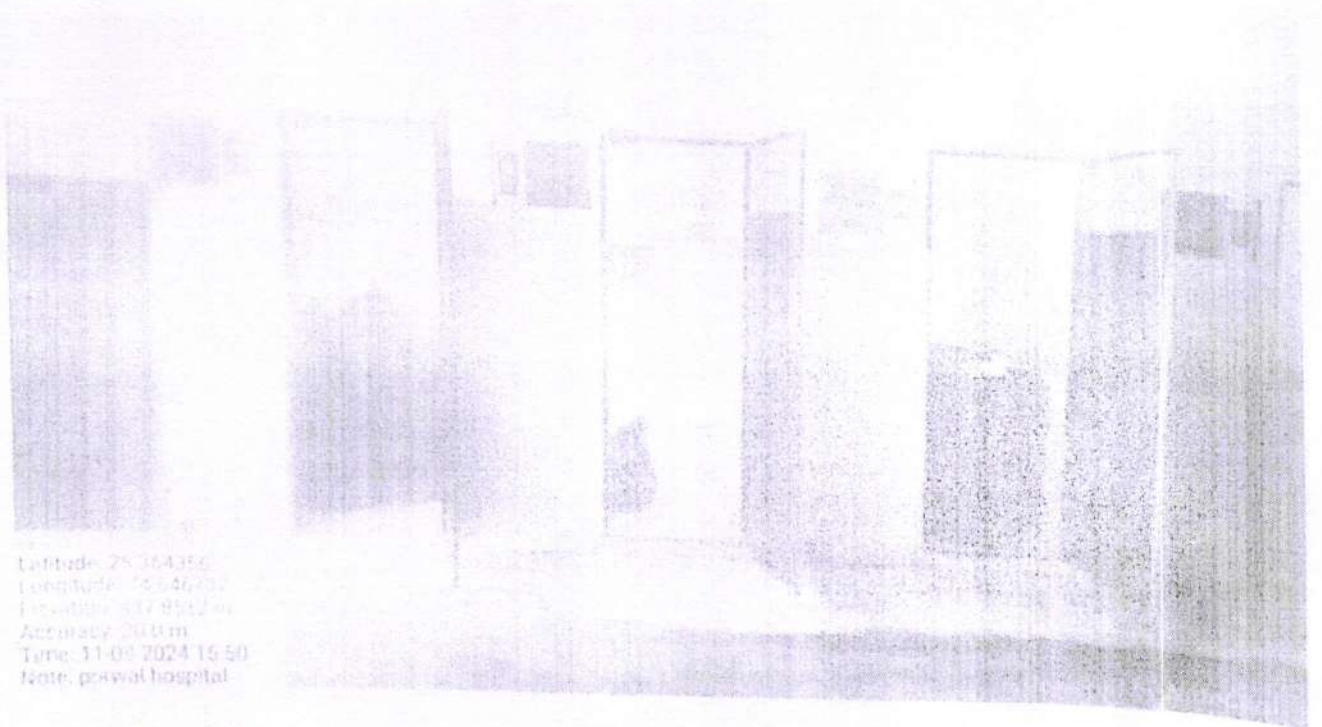
C/s


Deepak Dhanetwal
SEE, Regional Officer



Latitude: 25.364365
Longitude: 74.64675
Elevation: 437.85±2 m
Accuracy: 20.0 m
Time: 11-08-2024 15:51
Note: potwal hospital

Figure 1 central storage



Latitude: 25.364365
Longitude: 74.64675
Elevation: 437.85±2 m
Accuracy: 20.0 m
Time: 11-08-2024 15:50
Note: potwal hospital

Figure 2 Central Storage



Figure 3 Colour coded bins outside the ward



Figure 4 bins for collecting domestic waste in wards

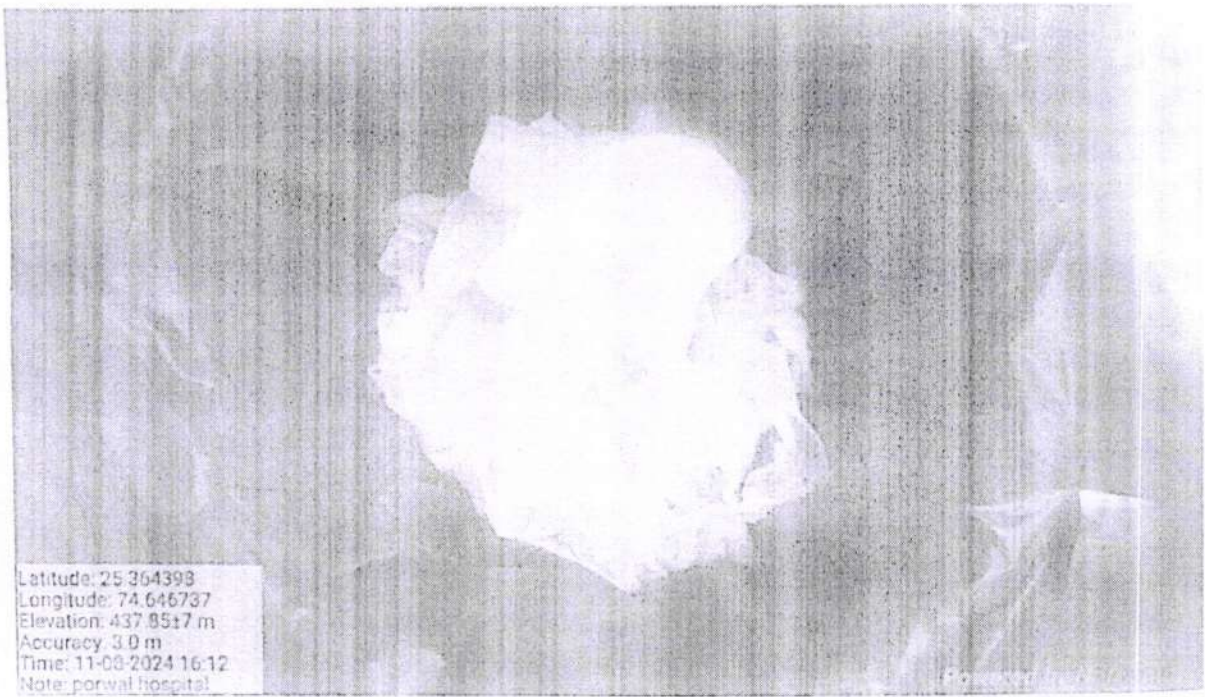


Figure 5 mixing of BMW with domestic waste

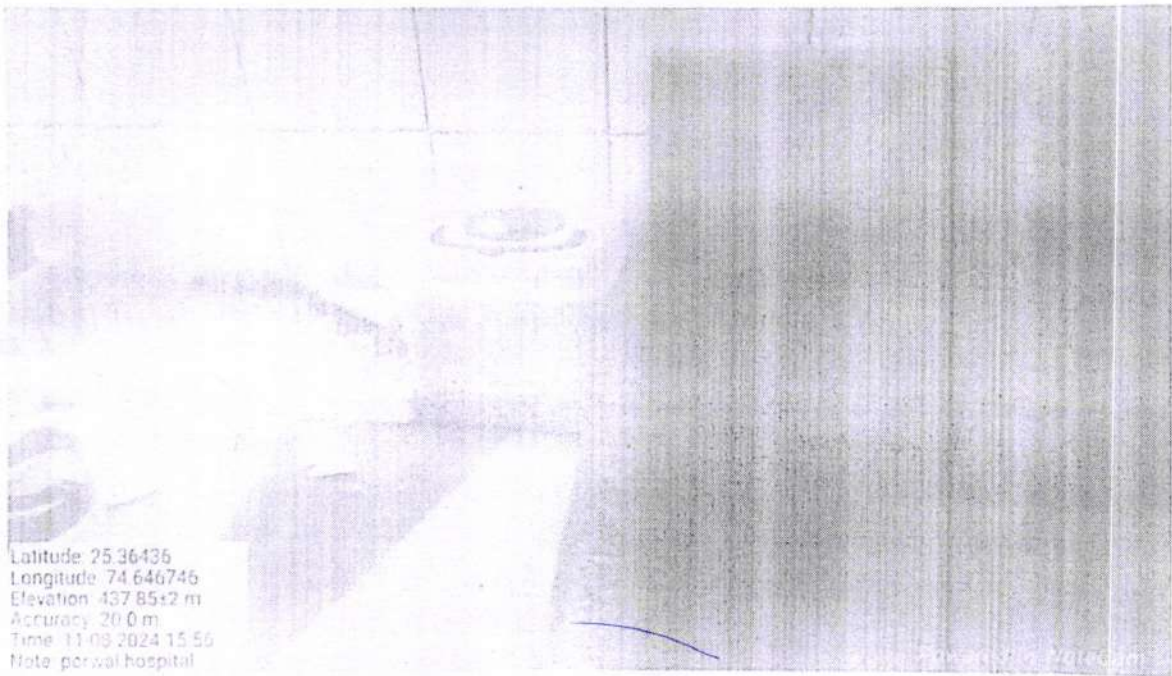
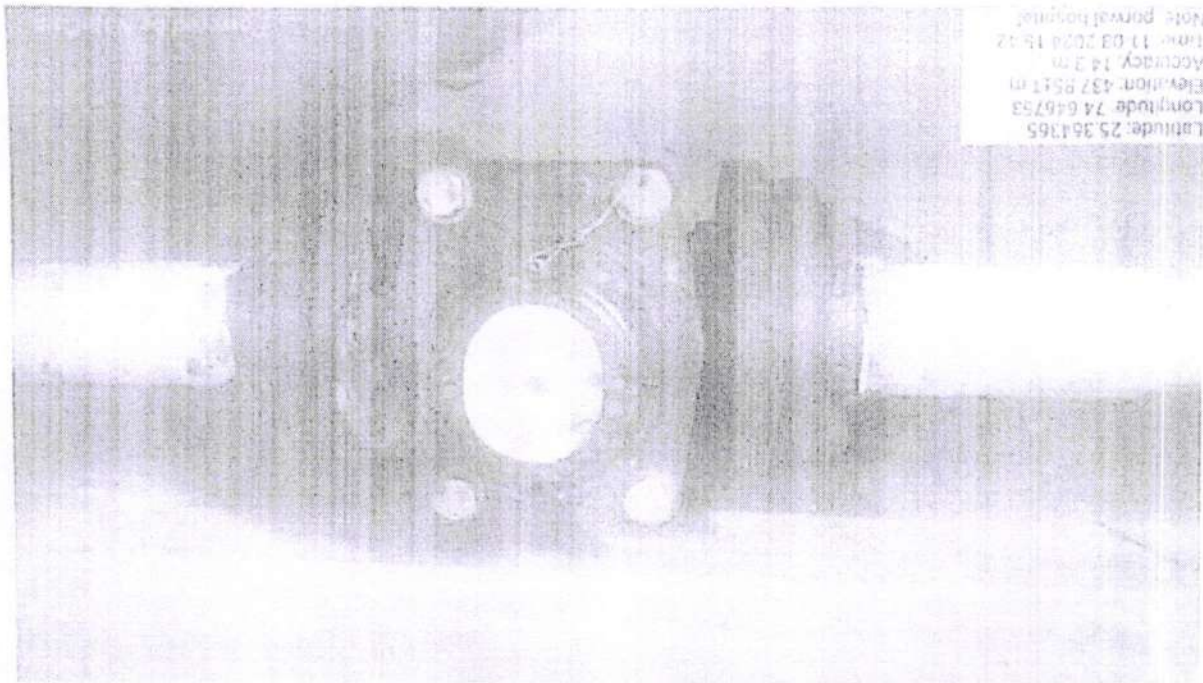
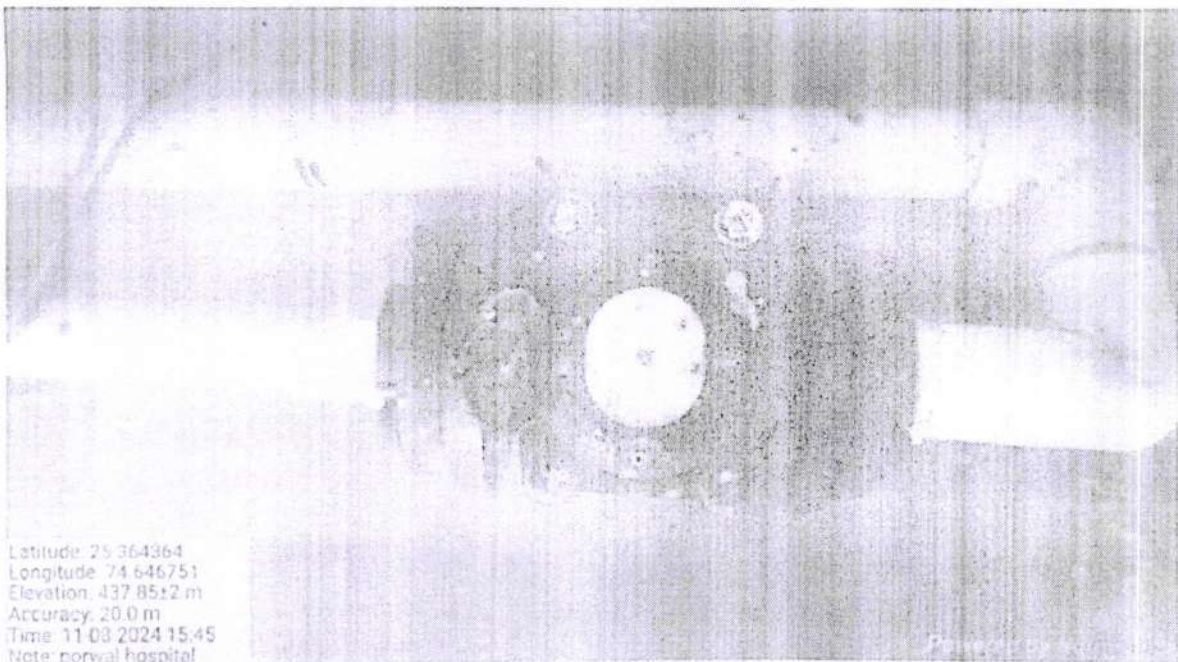


Figure 6 Segregation of sharp waste



Latitude: 25.364365
Longitude: 74.646753
Elevation: 437.8512 m
Accuracy: 14.2 m
Time: 11/03/2024 15:42
Note: porwal hospital

Figure-7 Inlet meter



Latitude: 25.364364
Longitude: 74.646751
Elevation: 437.8512 m
Accuracy: 20.0 m
Time: 11/03/2024 15:45
Note: porwal hospital

Figure 8 Outlet meter

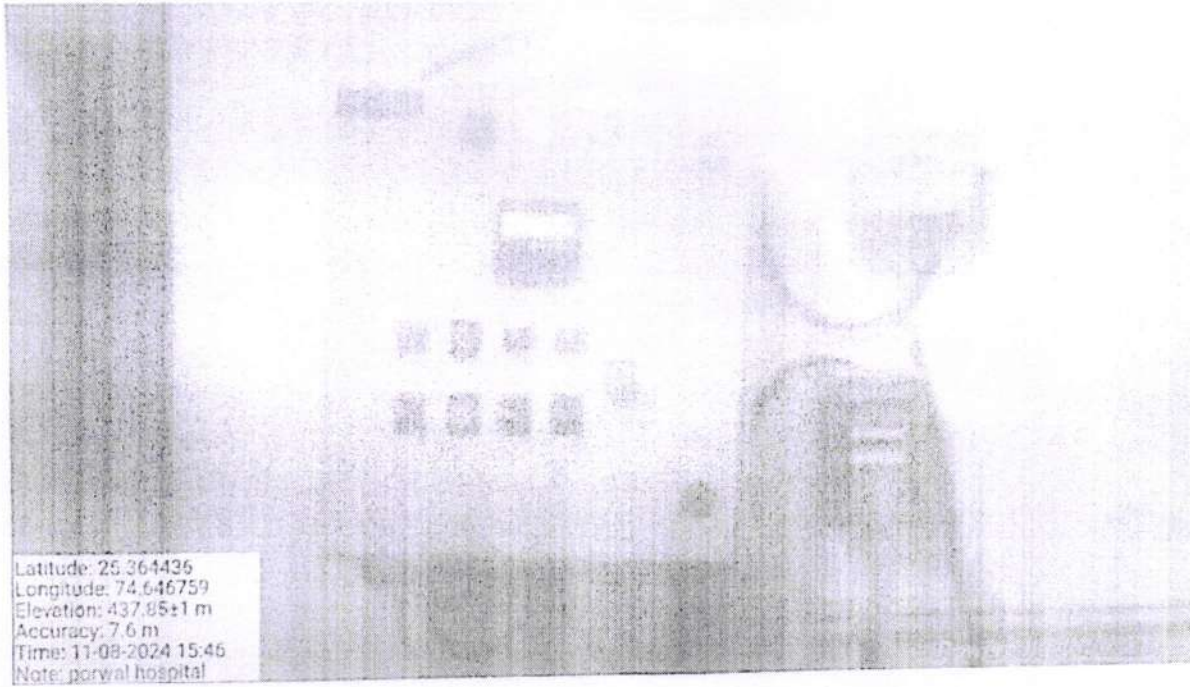


Figure 9 Energy meter

KESHAV

Porwal Hospital Private Limited, Bhilwara

Month: October 2024

Date	Inlet Meter Reading			Outlet Meter Reading		
	OPEN	CLOSE	DIFFERENCE	OPEN	CLOSE	DIFFERENCE
1	3623	3652	29	3233	3258	25
2	3652	3680	28	3258	3282	24
3	3680	3707	27	3282	3306	24
4	3707	3736	29	3306	3329	23
5	3736	3764	28	3329	3353	24
6	3764	3792	28	3353	3377	24
7	3792	3820	28	3377	3401	24
8	3820	3847	27	3401	3424	23
9	3847	3876	29	3424	3447	23
10	3876	3906	30	3447	3474	27
11	3906	3934	28	3474	3498	24
12	3934	3962	28	3498	3522	24
13	3962	3991	29	3522	3547	25
14	3991	4019	28	3547	3571	24
15	4019	4048	29	3571	3595	24
16	4048	4076	28	3595	3618	23
17	4076	4103	27	3618	3642	24
18	4103	4130	27	3642	3665	23
19	4130	4159	29	3665	3689	24
20	4159	4187	28	3689	3714	25
21	4187	4216	29	3714	3738	24
22	4216	4244	28	3738	3762	24
23	4244	4271	27	3762	3786	24
24	4271	4300	29	3786	3811	25
25	4300	4329	29	3811	3835	24
26	4329	4357	28	3835	3859	24
27	4357	4384	27	3859	3882	23
28	4384	4412	28	3882	3906	24
29	4412	4434	22	3906	3926	20
30	4434	4455	21	3926	3944	18
31	4455	4477	22	3944	3953	9

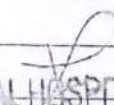

 PORWAL HOSPITAL PVT LTD
 Love Garden Road
 Kola Bypass
 BHILWARA 311001 (R)

KESHAV

Porwal Hospital Private Limited, Bhilwara

Month: November 2024

Date	Inlet Meter Reading			Outlet Meter Reading		
	OPEN	CLOSE	DIFFERENCE	OPEN	CLOSE	DIFFERENCE
1	4477	4501	24	3963	3983	20
2	4501			3983		
3						
4						
5	4501	4525	24	3983	4011	28
6	4535	4553	18	4011	4027	16
7	4553	4574	21	4027	4045	18
8	4574			4045		
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 PORWAL HOSPITAL PVT. LTD.
 Love Garden Road
 Kota Bypass
 BHILWARA 311001 (R.)

SALES PROMOTERS



HEAD OFFICE : HB 67, NRI Bungalows, Koh-E-Fiza, Bhopal, M.P. Phone-0755-3090477, 09826071047

WORKS : CBWTF Plant, Nagar Nigam Landfill Site
 Jansahast Road, Darh Post Office, JODHPUR (Raj) 342 601
 Office : 6376583608, Mob : 9826790992/4
 E-mail : sp_cbwtf_jodh@yahoo.com

WORKS : CBWTF Plant, ADB Waste Site
 Sandhya Wages, Jodhpur Bypass Road, Pindoli, Jodhpur
 A.MER. Registration PHONE: 431-9826790992/5
 E-mail : sp_cbwtf_ajmer@yahoo.com

Name of Institution : Postwal Hospital Pvt Ltd Index No.: November

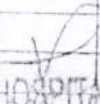
Address: Love Garden Road R.C. Vihar Colony Period of Work: _____

Contact Person: Bhudever

Bed Capacity: _____

Specialization: _____

DATE	NUMBER OF BAGS				QUANTITY OF WASTE				SIGNATURES	
	YELLOW	RED	BLUE	WHITE	YELLOW	RED	BLUE	WHITE	S.P. Collection Staff	Institution Staff
01-	-	-	-	-	-	-	-	-		
02-	5	7	3	3	14	11.75	13.50	1.50		
03-	2	4	1	1						
04-	-	6	1	-						
05-	6	8	2	1	14.00	13.00	2.00	1.50		
06-	-	-	-	-	-	-	-	-		
07-	3	4	1	-	11.00	9.00	2.00	-		
08-	-	-	-	-	-	-	-	-		
09-										
10-										
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29-										
30-										
31-										


POSTWAL HOSPITAL PVT LTD
 Love Garden Road
 Kola Bypass
 JODHPUR (Raj)

Remarks: _____

SALES PROMOTERS



HEAD OFFICE : HB 67, NRI Bungalows, Koh-E-Tira, Bhopal, M.P. Phone-0755-3090477, 6926071087

WORKS : CBWTF Plant, Nagar Nigani Landfill Site
Jaisalmer Road, Path Post Office, JODHPUR Rg-342 001
Office : 6376583598, Mob: 9829790902/4
E-mail : sp_cbwtf_jodh@yahoo.com

WORKS : CBWTF Plant, ADB Waste Site,
Sandhya Village, Japur Gya Road, Pratapnagar,
AJMER, Rajasthan PHONE: +91-9829730993/5
E-mail : sp_cbwtf_ajmer@yahoo.com

Name of institution : Porvial Hospital Pvt Ltd Index No.: 01, October 2024
Address: Love Garden Road, Kota Bypass, Jaipur Period of Work: _____
Contact Person: Ashish Kumar
Bed Capacity: _____
Specialization: _____

DATE	NUMBER OF BAGS				QUANTITY OF WASTE				SIGNATURES	
	YELLOW	RED	BLUE	WHITE	YELLOW	RED	BLUE	WHITE	S.P. Collection Staff	Institution Staff
01-	2	3	1	-	4	2	10	-		
02-	21	04	-	-	2000	2000	-	-		
03-	22	22	01	-	2000	2000	2000	-		
04-	2	2	-	-	2	2	-	-		
05-	5	5	-	-	10	6	-	-		
06-	3	4	-	-	800	500	-	-		
07-	3	2	-	-	900	200	-	-		
08-	3	4	-	-	500	300	-	-		
09-	3	7	-	-	1200	200	-	-		
10-	3	2	-	-	600	1000	-	-		
11-	4	4	-	-	800	200	100	-		
12-	3	4	-	-	500	600	-	-		
13-	3	3	-	-	600	600	-	-		
14-	3	6	-	-	500	600	-	-		
15-	3	3	-	-	600	600	-	-		
16-	3	6	-	-	500	600	-	-		
17-	3	3	-	-	600	600	-	-		
18-	3	6	-	-	500	600	-	-		
19-										
20-										
21-	4	4	-	-	800	400	-	-		
22-	1	-	-	-	1000	-	-	-		
23-	3	2	3	-	900	200	1500	-		
24-										
25-	2	2	1	-	800	200	200	-		
26-										
27-	4	2	1	-	300	400	600	-		
28-	4	2	2	-	1500	100	100	-		
29-										
30-	3	3	1	1	1000	600	200	1000		
31-										

Remarks: _____

[Signature]
PORVIAL HOSPITAL PVT LTD
Love Garden Road
Kota Bypass
BHILWARA 311001 (RAJ)



PORWAL HOSPITAL PVT.LTD.

Love Garden Road, R.C. Vyas Colony, BHILWARA 311001 (Raj.)
 Ph.01482-234317, 239117

TRAINING ATTENDANCE AND FEEDBACK FORM

Training Name		No Medical waste Management - Infection Control Practice								
Date		27/10/2024	Time	From 12:00	To 1:00	Trainer's Sign			ASL	
Trainer's Name		Ashish Desai		Trainer's Designation		PCN		Programme Feedback		
S No	Employee ID	Employee Name	Department	Designation	Signature	Appropriateness of course material / content	Trainer Facilitation	Overall effectiveness of programme		
1	PHPL/14	Tayesh Tripathi	OT/HR	NS	[Signature]	10	10	10		
2	N/18	Jaydesh Chandra Kumar	OT/HR	NS	[Signature]	10	10	10		
3	N/21	M/Anurag Khatri	OT/HR	NS	[Signature]	10	10	10		
4	F-138	Rohit Kumar	OT/HR	W.L.	[Signature]	10	10	10		
5	F/169	Eladits Kumar	OT/HR	W.L.	[Signature]	10	10	10		
6	F/123	Ashish Suthar	OT/HR	W.S.	[Signature]	10	10	10		
7	N-380	Mohd. Aslam	OT/HR	NS	[Signature]	10	10	10		
8	N/335	Ravida Rogast	M/W	N.T.	[Signature]	10	10	10		
9	N-508	Rohit Kumar	M/W	N.T.	[Signature]	10	10	10		
10	N-472	Selrish Patil	M/W	Bechere	[Signature]	10	10	10		
Remarks										

Daily Biomedical Waste Collection Receipt

1 message

Sales Promoters - Ajmer <mail@salespromoters.in>
To: porwalhospital@gmail.com

Sat, Nov 2, 2024 at 10:39 AM

Daily Biomedical Waste Collection Receipt

Date & Time: 02-Nov-2024 10:31 AM

HCF Name: Porwal Hospital

Address: Kota Bay Pass Road C.R.C. Vyas Colony, Bhilwara

BMW Collection Coordinates: 25.3643163 N, 74.6467391 E

S.No.	Category	Bag(Qty.)	Weight (in Kg.)
1.	YELLOW	5	14.000
2.	RED	7	11.700
3.	BLUE	4	13.000
4.	WHITE	3	1.000
5.	YELLOW (C)	0	0.000
Total		19	39.700

Thanks & regards

SALES PROMOTERS

(Common Biomedical Waste Treatment Facility, Ajmer)

Address:

CBWTF Plant,
Jaipur Bye Pass, Sandriya Village,
Dist. Ajmer- 305001 (Rajasthan)

Mobile:

+91-9829790903
+91-9829790905

Email:

cbwtf.ajmer@gmail.com

Website:

<https://ajmercbwtf.salespromoters.in>

Before printing, think about the environment, every 3000 A4 paper costs 1 tree. Please **DO NOT** print unless you really need it.

Daily Biomedical Waste Collection Receipt

1 message

Sales Promoters - Ajmer <mail@cbwtf.in>
To: porwalhospital@gmail.com

Tue, Nov 5, 2024 at 12:16 PM

Daily Biomedical Waste Collection Receipt

Date & Time: 05-Nov-2024 12:13 PM

HCF Name: Porwal Hospital

Address: Kota Bay Pass Road C.R.C. Vyas Colony, Bhilwara

BMW Collection Coordinates: 25.3652081 N, 74.6440243 E

S.No.	Category	Bag(Qty.)	Weight (In Kg.)
1.	YELLOW	6	14.000
2.	RED	8	13.000
3.	BLUE	2	6.000
4.	WHITE	1	1.500
5.	YELLOW (C)	0	0.000
Total		17	34.500

Thanks & regards

SALES PROMOTERS

(Common Biomedical Waste Treatment Facility, Ajmer)

Address:

CBWTF Plant,
Jaipur Bye Pass, Sandriya Village,
Dist. Ajmer- 305001 (Rajasthan)

Mobile:

+91-9829790903
+91-9829790905

Email:

cbwtf_ajmer@gmail.com

Website:

<https://ajmercbwtf.salespromoters.in>Before printing, think about the environment, every 3000 A4 paper costs 1 tree. Please **DO NOT** print unless you really need it.

Daily Biomedical Waste Collection Receipt

2 Nov 2024

Sales Promoters - Ajmer <mailto:salespromoters.in>
To: porwalhospital@gmail.com

Thu, Nov 7, 2024 at 2:53 PM

Daily Biomedical Waste Collection Receipt

Date & Time: 07-Nov-2024 02:53 PM

HCF Name: Porwal Hospital

Address: Kota Bye Pass Road C.R.C. Vyas Colony, Bhilwara

BMW Collection Coordinates: 25.363426 N, 74.6468135 E

S.No.	Category	Bag(Qty.)	Weight (in Kg.)
1	YELLOW	3	11.000
2	RED	4	9.800
3	BLUE	1	8.000
4	WHITE	0	0.000
5	YELLOW (C)	0	0.000
Total		8	28.800

Thanks & regards

SALES PROMOTERS

(Common Biomedical Waste Treatment Facility, Ajmer)

Address:

CBWTF Plant,
Jaipur Bye Pass, Sandriya Village,
Dist. Ajmer- 305001 (Rajasthan)

Mobile:

+91-9829791803
+91-9829793805

Email:

cbwtf.ajmer@gmail.com

Website:

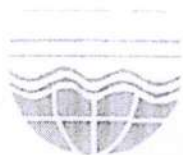
https://www.cbwtf.salespromoters.in

Before printing, think about the environment, every 3000 A4 paper costs 1 tree. Please **DO NOT** print unless you really need it.

Porwal Hospital <porwalhospital@gmail.com>
To: operations.phpl@gmail.com

Fri, Nov 8, 2024 at 9:05 AM

[Redacted text]



REGIONAL OFFICE
 RAJASTHAN STATE POLLUTION CONTROL BOARD
 18, Azad Nagar, Pannadhai Circle, Bhilwara

:: Notice of Inspection ::
 [See Rule 10 (2)]

Chairperson

Sh. Aparna Arora, IAS

Member Secretary

Sh. Vijai N., IFS

No.

Date: - 8/11/24

To. Porwal Hospital, Love garden Rd
 M/s
 Bhilwara

Take notice that for the purpose of enquiry under section 21 of the Air (Prevention & Control of Pollution) Act, 1981, the following officer(s) of the State Board, namely-

1. Shilpa Baheti (JEE)
2. Karhaya L Kumawat (JEE)

And the person (s) authorized by the Board to assist them shall inspect-

1. Any system of your industrial plant, and
2. Any other parts thereof pertaining there to under management / control ofon date (s)
 8/11/24.....between Duty hours

Also note that all facilities required by them for such inspection should be made available to them on the site.

By order of the Board

(F) Shilpa
 8/11/24
 Regional Officer

Received by-

Signature: [Signature]

Name : RAVI BAKLIWAL

Designation: MANAGER

PORWAL HOSPITAL PVT LTD

Love Garden Road

Kota Bypass

BHILWARA 311001 (Raj.)



PORWAL HOSPITAL, PUNJAB

Love Garden Road, R.C. Vyas Colony, FATHIWARA 211001 (R.V.)

Ph: 01452-234317, 239117

TRAINING ATTENDANCE AND FEEDBACK FORM

Training Name		B.M.W: Infection Control Practice										
Date		6/10/2024		Time	From	1 PM		To	2 PM			
Trainer's Name		Dr. Sabhi		Trainer's Designation		ICU		Trainer's Sign			AS	
								Programme Feedback				
S.No	Employee ID	Employee Name		Department	Designation	Signature	Appropriateness of course material / content	Trainer Facilitation	Overall effectiveness of programme			
1		Asha Kaur		ICU	N.S	[Signature]	10	10	10			
2	N/338	Kavita Rana		ICU	N.S	[Signature]	10	10	10			
3	4/294	Rajendra		ICU	Staff	[Signature]	10	10	10			
4		ANNU CHITPA		ICU	N.S	[Signature]	10	10	10			
5	N/344	Sunita Kaur		ICU	N.S	[Signature]	10	10	10			
6		Bhupendra		ICU	N.S	[Signature]	10	10	10			
7		PARVEET KHAN		ICU	N.S	[Signature]	10	10	10			
8		Harit Dhall		ICU	N.S	[Signature]	10	10	10			
9		Kuntal Lahu		ICU	N.S	[Signature]	9	10	10			
10		Mukesh Dhalke		ICU	N.S	[Signature]	10	10	9			
11		ANITA SHARMA		ICU	N.S	[Signature]	10	9	9			
12		MADHU MEENA		Dialysis	N.S	[Signature]	8	9	10			
13		Rinder prajapat		ICU	N.S	[Signature]	10	10	10			
14	N/111	Tarun Pathak		ICU	N.S	[Signature]	10	10	10			
	N/112	Jyoti Chandra Kumar		ICU	N.S	[Signature]	10	10	10			
Remarks												

Training Attendance and Feedback Form

Training Name		B.M.W. Malhotra (Counsel) Programme							
Date		1/9/2022		Time From	1 PM		To	2 PM	
Trainer's Name		Ashish			Trainer's Designation	DCN		Trainer's Sign	<i>[Signature]</i>
No.	Employee ID	Employee Name	Department	Designation	Signature	Programme Feedback			
						Appropriateness of course material/content	Trainer Facilitation	Overall effectiveness of programme	
1	PHPL/M/294	Gajendra	Software	ANM	<i>[Signature]</i>	10	10	10	
	PHPL/NS 262	Pooja Kumari	MBA	ANM	<i>[Signature]</i>	10	10	10	
3	PHPL/M/313	Ramraj	Ortho	GNM	<i>[Signature]</i>	10	10	10	
4	PHPL/M/2	Amit Parashar	Medical	GNM	<i>[Signature]</i>	10	10	10	
5	PHPL/M/11	Tanishk Singh	Ortho	GNM	<i>[Signature]</i>	10	10	10	
6	PHPL/M/2	Jyotish chandral Khambha	Ortho	GNM	<i>[Signature]</i>	10	10	10	
7	PHPL/M/10	Maharajwade	Ortho	GNM	<i>[Signature]</i>	10	10	10	
8	F-28	Pooja Karmwar	Ortho	W.L	<i>[Signature]</i>	10	10	10	
9	F-169	Harish Karmwar	Ortho	W.L	<i>[Signature]</i>	10	10	10	
10	N-27	Rajendra Kumar	Ortho	N.S	<i>[Signature]</i>	10	10	10	
11	N-380	Mohd. Aslam	Ortho	N.S	<i>[Signature]</i>	10	10	10	

Remarks

कार्यालय नगर निगम, भीलवाड़ा (राज.)

क्रमांक: ननिभी/जन स्वा0/2024/ 11965

दिनांक 04/11/2024

श्रीमान क्षेत्रीय अधिकारी,
राजस्थान राज्य प्रदुषण नियंत्रण मण्डल
भीलवाड़ा

विषय :- नगरिय ठोस कचरा प्रबन्धन नियम 2016 के प्रावधानों की अनुपालना के संबंध में ।

प्रसंग :- आपके कार्यालय पत्रांक RPCB/RO-BHIL/2024 Legal -76/2068 दिनांक 17.10.2024 के क्रम में ।

उपरोक्त विषयान्तर्गत प्रासंगिक पत्र के क्रम में लेख है कि माननीय राष्ट्रीय हरित प्राधिकरण की अनुपालना में दिनांक 08.10.2024 को श्रीमान् उपखण्ड अधिकारी माहोदय, भीलवाड़ा के साथ संयुक्त मौका निरीक्षण के दौरान निगम क्षेत्र में मैसर्स केशव पोरवाल हॉस्पिटल के पीछे नदी के किनारे, लव गार्डन रोड, आर सी व्यास कोलोनी में कचरे के ढेर बिखरा होना पाया गया था।

उक्त के क्रम में लेख है कि उपरोक्त सभी स्थानों से नगर निगम द्वारा कचरे के ढेर हटा कर सफाई करवा दी गई है, कचरे को कीर खेड़ा सांगानेर ट्रेचिंग ग्राउण्ड अवस्थित प्रोसेसिंग प्लांट पर निस्तारण हेतु भिजवाया गया है।

कोठारी नदी के किनारे पर पुनः कचरा नहीं गिरे इस हेतु मुख्य स्वास्थ्य निरक्षक/ स्वास्थ्य निरक्षक द्वारा निरन्तर निरीक्षण किया जाकर आम जन को कचरा नदी किनारे नही फैंकने हेतु जागरूक किया जाता है।



प्रभारी अधिकारी

(जन स्वास्थ्य)

नगर निगम, भीलवाड़ा

RAJASTHAN STATE POLLUTION CONTROL BOARD, BHILWARA

Inspection Report

Porwal Hospital

Love Garden Road, R.C. Vyas Colony, District : Bhilwara

Date- 19.12.2024

vide attached 04.12.2024

As per the information received from Nagar Nigam, Bhilwara and instructions received from this office, undersigned Board official inspected the vacant area behind M/s Porwal Hospital to verify the reply submitted by the Nagar Nigam on 19.12.2024 and following observations were made-

- The back yard of HCF that has facing towards Kothari river was verified and it was found to be completely clean.. There were no traces of municipality waste as well as Bio medical waste.GPS tagged photographs are attached.(Figure 1,2)in the backyard of HCF.
- The land area in vicinity of the HCF premises and along the Kothari river was also observed. It was free from municipality waste. and bio medical waste. GPS tagged photographs are attached.(Figure 3)



Figure 1 Backyard of Porwal hospital

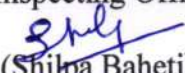



Figure 2 back yard of Porwal hospital



Figure 3 Vicinity of the premises, along the Kothari River

Inspecting Officer


(Shilpa Baheti)
JEE


C/s
(Deepak Dhanetwal)
SEE & Regional Officer